

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO.266
TO BE ANSWERED ON 19.07.2022

Progress under Unique Land Parcel Identification Number

266. DR. A. CHELLAKUMAR:
SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the progress made under the Unique Land Parcel Identification Number (ULPIN) Scheme since its inception in 2021;
- (b) the number of States that have been covered under the Scheme since 2021;
- (c) the data regarding the extent of land holdings identified and linked under the Scheme from 2021 onwards, State-wise; and
- (d) the tentative deadline for the completion of the Scheme in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

(a) to (d): Unique Land Parcel Identification Number (ULPIN) system as on 14.07.2022, has been adopted by / rolled out in 20 States /UTs namely; Andhra Pradesh, Jharkhand, Goa, Bihar, Odisha, Sikkim, Gujarat, Maharashtra, Rajasthan, Haryana, Tripura, Chhattisgarh, Jammu & Kashmir, Assam, Madhya Pradesh, Nagaland, Mizoram, Tamil Nadu, Punjab and Dadra and Nagar Haveli and Daman and Diu partially. Further, pilot testing of ULPIN has been completed in 7 more States /UTs namely; Karnataka, Kerala, NCT of Delhi, Andaman and Nicobar, Puducherry, Manipur and Telangana.

Technical support for pilot testing of ULPIN in the States / UTs are provided by the NIC team of the Department of Land Resources.

Adoption and rolling out of ULPIN depends on willingness of States/UTs as land and its management fall in their domain as per entry number 18 and 45 of the List II (State List) of Schedule VII to the Constitution.
